

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

CUSTOMS Appeal No. 10710 of 2018-DB

[Arising out of OIA-KDL-CUSTM-000-APP-344-347-14-15 dated 10/06/2014 passed by Commissioner of CUSTOMS-AHMEDABAD]

C.C.-Kandla

...Appellant

Custom House,
Near Balaji Temple,
Kandla,
Gujarat

VERSUS

Welspun Steel Ltd

...Respondent

Welspun City, Survey No. 650/652 Vill- Varshamedi,
Tal-Anjar, Kutch,
Gujarat

APPEARANCE:

Shri Himanshu P Shrimali, Superintendent (Authorized Representative)
appeared for the Appellant

Shri Amit Laddha, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), RAJU
HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:24.08.2023
DATE OF DECISION:24.08.2023

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 13860 of 2014.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**